

ASSAM ACT XI OF 1943

THE ASSAM LEGISLATIVE CHAMBERS (MEMBERS' EMOLUMENTS) (AMENDMENT) ACT, 1943

[Passed by the Assam Legislature]

(Received the assent of the Governor on the 16th July 1943)

[Published in the Assam Gazette of the 21st July 1943]

An Act further to amend the Assam Legislative Chambers (Members' Emoluments) Act, 1938

Preamble. WHEREAS it is expedient further to amend the Assam Assam Act I Legislative Chambers (Members' Emoluments) Act, 1938, of 1938, in the manner hereinafter appearing ;

It is hereby enacted as follows :—

Short title. 1. (1) This Act may be called the Assam Legislative Chambers (Members' Emoluments) (Amendment) Act, 1943.

Commencement. (2) It shall come into force at once.

Amendment of section 4 of Assam Act I of 1938. 2. In clause (i) of section 4 of the Assam Legislative Assam Act I Chambers (Members' Emoluments) Act, 1938, for the words of 1938. "five rupees", the words "seven rupees eight annas" shall be substituted.

[Price annas 2 or 2d.]